

constituency also. The five workers of Communist Party of India were killed by the terrorists there. At Kharjama and Sobajanna in Islampur area of my constituency, they killed a person, cut his body into pieces and threw him into the burning house and 'KHALIHAN' was set on fire by them. They looted dozens of villages and set about 40-50 'KHALIHANS' on fire. All this has been done by those who believe in politics of murder. The IPF men have done all this in Bihar. I want to draw the attention of the hon. Home Minister towards it and request him to provide adequate compensation to those whose family-members have been killed or whose houses have been burnt or looted.

SHRI SUKH RAM (Mandi) Mr Speaker, Sir, at the Sarkaghat Tehsil sub-division of Mandi district which is my Parliamentary Constituency, nearly more than 5500 people have been suffering from Gastroenteritis for the last one month. This disease has assumed the form of an epidemic and according to the latest information till yesterday 70 persons have died of it. This disease has been caused by the contamination of water. Analysis of water shows that the level of bacteria in the water is 30 per million against the permissible limit 10 per million. The State Government has not taken any remedial step in this regard. A few days back when I visited the area I found many people in a serious condition. They were referred to the Civil Hospital, Mandi. But the Government did not provide facility of an ambulance to them. The State Government had announced a compensation of Rs 10,000/- to each family of the deceased person. But now they have come down to Rs 1000/- but that too has not been paid as yet and now they have come down to Rs 5 hundred. There are about 300 villages in that sub-division and about 104 villages are affected by this disease. The State Government has failed completely in providing any relief to the patients. There is no arrangement for supply of medicines to the patients and there is also no arrangement of ambulance. No additional team of doctors and staff has been sent there. There is panic and fear among the people.

I request the Home Minister and the Central Government to send an Expert-team there. Hundreds of persons are suffering from this disease. In many cases three patients have been accommodated on one bed. Many people have died because of negligence of the Government. I request the Central Government to direct the State Government to give compensation of Rs one lakh to each family of the deceased and make proper arrangements to deal with the situation. An expert team should be sent there so that the disease could be checked. The State Government has failed completely in dealing with the situation. This disease has spread even in the constituency of Prof Dhuma! If we take that area also into account more than hundred persons have died of this disease. The Chief Minister had visited the area two days back. (Interruptions) I request the Central Government to make necessary arrangements to deal with the situation.

PROF PREM DHUMAI Mr Speaker, Sir, my name has been mentioned. I have met the Prime Minister. (Interruption)

[*Encl h*]

SHRI UDDHAB BARMAN (Barpeta) I like to draw the attention of the Government to the grim flood situation in Assam. It has created a havoc in Assam. Several people have been killed and thousands have been rendered homeless, many taking shelter in relief camps and high lands. Large hectares of crop area has been damaged. Particularly it has affected the peasantry in Assam which is now busy with paddy plantation. They are in a very hopeless situation with domestic animals washed away and seedlings damaged. Therefore, I urge upon the Central Government to intensify the relief and rehabilitation measures and also extend medical aid for the victims of the flood. Also, I would like to draw your attention to the fact that the flood has caused heavy erosion and one of the biggest river islands there, Majulee, is in danger of being